

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

APPEAL No. 244 of 2012

Dated : 28th February, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

DPSC Ltd. ... Appellant(s)
Versus
West Bengal Electricity Regulatory CommissionRespondent(s)

Counsel for the Appellant(s) : Ms. Shruti Verma

Counsel for the Respondent(s): Mr. Pratik Dhar
Mr. C.K. Rai
Mr. Ravin Dubey for R.1

ORDER

Reply has already been filed by the Commission.

Post the matter for hearing on **08.04.2013.** In the
meantime, Rejoinder, if any, be filed after serving copy on the other
side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs